

Report of the Sachdev Committee

3260. { Shri Mohammad Elias;
Shri Prabhat Kar:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Sachdev Committee studied in detail the Azimganj scheme of the West Bengal Government before making recommendation;

(b) if so, why it has now been necessary to shift the location of that scheme from Azimganj to Katwa;

(c) whether the proposed scheme at Katwa has been examined in detail and what is the present position of the same;

(d) whether the capacity of the proposed plant at Katwa has been enhanced;

(e) if so, what are the reasons for it; and

(f) what is the probable source of foreign exchange for the Katwa scheme?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (f). With regard to Azimganj Thermal Power Station, the Committee was given to understand by the representatives of the Government of West Bengal that certain preliminary steps, such as selection of site etc., had already been taken by them and that they felt confident that commissioning of 2 Nos. 50 MW thermal generating units at the Station could be achieved by the close of the Third Plan or the beginning of the Fourth Plan period. The Committee's recommendation was based on this understanding and not on any detailed study of the scheme. The State Government have since reconsidered their earlier recommendation and proposed location of the Power Station at Katwa with a view to getting over the difficulties in transportation of coal by Railways. The source of foreign exchange will be determined only after details of the scheme are worked out and approved.

Catering by N. Railway during Kumbh Fair

3261. Shri B. Verma: Will the Minister of Railways be pleased to state:

(a) the amount of money spent for purchasing the provisions by the Catering Department of the Northern Railway in connection with the Kumbh fair at Hardwar;

(b) the sale proceeds of the provisions used there; and

(c) the quantity remaining unused and the cost thereof?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) and (b). Provisions to the value of Rs. 62,933 were stocked by transfer from central catering stores godown to Hardwar, apart from purchases of items locally to the value of Rs. 3,688 at the time of Mela. Sales to the tune of Rs. 7,432 materialised during the Mela.

(c) The quantity of stores remaining unused and its cost are furnished in the statement laid on the Table of the House. [See Appendix IV annexure No. 47].

Ticketless Travel

3262. Shri B. Verma: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that a Railway Magistrate along with a senior Official of the Izzatnagar District North Eastern Railway trespassed over the service roads of the Forest Department in order to raid the 151 Up and 152 Down trains at the Mailani Junction in the first week of May, 1962;

(b) whether as many as 70 passengers without tickets were interned in a very small compartment; and

(c) if so, details of the incident and action taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz

Khan: (a) No such raid was conducted in the first week of May, 1962. However, a raid was conducted on 151 Up and 152 Down trains on 21-4-62 at Mailani Junction at the outer and the home signals respectively, by the Assistant Traffic Officer of Izzatnagar District. For the sake of convenience the Special Railway Magistrate had agreed to hold his court near by. No service roads of Forest Department were used.

(b) and (c). During this raid 82 passengers were detected travelling without tickets or with improper tickets in 151 Up and 19 passengers in 52 Down trains. All the 82 passengers detected in 151 Up train were accommodated in 3 compartments viz. one First Class and two third class, of the same train and were brought over from outer signal to Mailani Station for disposal.

वन सम्पदा का अध्ययन

३२६३. श्री भगत दर्शन : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह गव है कि कौलम्बो योजना के अन्तर्गत धन विज्ञान तथा वन संवर्धन के विश्वविद्यालय शास्त्री सर हैरी जी० चैम्पियन आजकल भारत की वन सम्पदा का अध्ययन कर रहे हैं

(ख) यदि हाँ, तो उनके अध्ययन का वास्तविक उद्देश्य क्या है ;

(ग) अब तक उन्होंने अपने कार्य में क्या प्रगति की है ; और

(घ) वे कब तक अपनी रिपोर्ट प्रस्तुत करेंगे ?

खाद्य और कृषि मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी, हाँ ।

(ख) उनके कार्य का उद्देश्य भारतीय वन सम्पदा पर लिखी हुई दो पुस्तकों का

अर्थात् (१) प्रीलिमीनरी सर्वे आफ दी फारेस्ट टाइप्स आफ इन्डिया एन्ड बर्मा बाई एच० जी० चैम्पियन (Preliminary Survey of the Forest Types of India and Burma by H. G. Champion) और (२) मैनुअल आफ इन्डियन सिल्वी-कल्चर बाई एच० जी० चैम्पियन एन्ड ए० एल० ग्रिफिथ (Manual of Indian Silviculture by H. G. Champion & A. L. Griffith) संगोधन करना है, जोकि क्रमशः १९३६ और १९४८ में लिखी गई थी । इन पुस्तकों का संगोधन राज्य सरकारों के वन विभागों से आधुनिकतम दिना डकटा करने के पश्चात् किया जाना है ।

(ग) उन्होंने भारत के वनों का अध्ययन-दौर समाप्त कर लिये हैं और दोनों पुस्तकों के संगोधन में अपेक्षित अधिकतर आन्विकारी डकट्टी कर ली है । अब संगोधित पुस्तकों के अन्तिम प्रारूप लिखे जाते हैं ।

(घ) उन्होंने कोई रिपोर्ट पेश नहीं करनी है, परन्तु पुस्तकों के संगोधित प्रारूप भारत सरकार को लगभग ६ महीने में दिये जाने की सम्भावना है ।

C.H.S. Dispensary Lakshmibai Nagar

3264. Shri Abdul Ghani Goni: Will the Minister of Health be pleased to state:

(a) whether any report has been received from the Doctor Incharge of Lakshmibai Nagar C.H.S. Dispensary, New Delhi, during May, 1962 about the reaction of a medicine namely Meprobromite Tabloids on a patient in that area;

(b) whether there has been any other complaint about the particular manufacturer/supplier who prepares/supplies medicine which has given adverse results; and

(c) what action has so far been taken on the report of Medical Officer Incharge?

The Minister of Health (Dr. Sushila Nayar): (a) A report regarding re-